

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 107/TT/2013

Date: 11.6.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Up-gradation of Transfer capacity of Talchar-Kolar HVDC Bipole for the period from 1.4.2009 to 31.3.2014.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

1. Final retention released payment on account of LD amount, in Euro, towards off shore supply portion; Exchange rate prevailing as on date of commercial operation, and Exchange rate on the date of payment;
2. Treatment of exchange rate variance, as per AS-11, in the books of accounts duly certified by the auditor.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)